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B.K.Rathod-Vrs-UOI&Ors

HEARING Sl.No.5
OA No.459/11

Order dated -19th December, 2013.

CORAM
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDICIAL)

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Heard Mr.Amiya Kumar Mohanty, Learned Counsel for the
Applicant and Mr.S.K.Patra, Learned Additional CGSC appearing for the
Respondents. After hearing at Length, Mr.Mohanty prays leave of this
Tribunal to withdraw this OA with liberty to file a better Original
Application. In view of the above, this OA is disposed of as withdrawn
with liberty to the applicant to file OA afresh, if so advised within 13th
January, 2014.


Member (Judicial)